

cr. 17

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 727/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2017

NAME OF THE PARTIES: Union Bank of India
V/s
Paramshakti Steel Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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17	Jay Chokei	Adv. for Corporate Debtor.	
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8/ NO 17	Nirman sharma a/w Ishita Advani	Adv. for Financial Creditor Union Bank of India	
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ORDER

CP No. 727/ I&BP/NCLT/MB/MAH/2017

On hearing the submissions of the parties, this matter is posted on 22.6.2017
with a direction to file further written submissions, if any, by tomorrow i.e. 22.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)